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Title: Need to constitute a committee to review the working of the present three-tier system of administration in all the states- Laid.

SHRI NARESH PUGLIA (CHANDRAPUR) : At present, the ancient three-tier administrative system is in operation in States, i.e. State Government, Commissionerate and the District Administration for issue of directions regarding development activities, transfers and postings etc. As there were not enough mediums of communication at that time, a three-tier administrative system was in operation. It not only delays the execution of administrative execution of administrative orders, but also involves avoidable expenditure. In the present three-tier system, the orders/instructions of the Government are routed through the State Government, Commissionerate and the District Administration. Due to a long time taken in this procedure, in most of the cases, the very purpose is defeated. Nowadays when all types of modern communication system are available, this three-tier administrative system has become redundant and a tool to delay the execution of orders. As such there should be direct communication between the State and the District Administration and the Commissionerate should be scrapped. I request the Union Government to constitute a Committee to review the working of the present three-tier system of administration in all the States and formulates new guidelines for a two-tier system of administration which will on one hand facilitate speedy execution of the administrative orders and effect economy in Government expenditure, on the other.